

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 79 OF 2015 &
IA NO. 122 OF 2015**

Dated: 11th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of

Matrix Agro Private Ltd. Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Ms. Shloka Rawat

Counsel for the Respondent (s) : Ms. Srishti Govil
Mr. Sriranga S. for GESCOM

Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. G.S. Kannur for R.4

Mr. Nitin Sarvanan for DREDL

ORDER

Learned counsel for the appellant states that she has instructions to withdraw the appeal.

The appeal is allowed to be withdrawn and is dismissed as withdrawn.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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